

**CORPORATION TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
8K MILES SOFTWARE SERVICES LIMITED ("8KMSL")**

(Formerly P. M. Strips Limited)

Regd. & Corporate Office: 1-7-241/11/D, S.D. Road, Secunderabad – 500 003

Further to the Public Announcement ("PA") dated September 07, 2010 to the shareholders of 8KMSL issued by VC Corporate Advisors Pvt. Ltd., ("VCAPL" or "Manager to the Offer") on behalf of Mr. Suresh Venkatachari, Mr. R. S. Ramani and Mr. M. V. Bhaskar (hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), the shareholders of 8KMSL are requested to note the following amendment with respect to the PA:

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under :

Activity	Original Date & Day	Revised Date & Day
Date of Public Announcement	07.09.2010 (Tuesday)	07.09.2010 (Tuesday)
Specified date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	24.09.2010 (Friday)	24.09.2010 (Friday)
Last Date for a Competitive Bid, if any	28.09.2010 (Tuesday)	28.09.2010 (Tuesday)
Date by which Letter of Offer to be dispatched to the shareholders	20.10.2010 (Wednesday)	09.12.2010 (Thursday)
Date of Opening of the Offer	27.10.2010 (Wednesday)	15.12.2010 (Wednesday)
Last Date for revising the Offer Price / Number of Shares	03.11.2010 (Wednesday)	23.12.2010(Thursday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	10.11.2010 (Wednesday)	29.12.2010 (Wednesday)
Date of Closing of the Offer	15.11.2010 (Monday)	03.01.2011 (Monday)
Date by which communicating acceptance/ rejection and payment of consideration for accepted shares / dispatch of Share Certificate in case of rejection.	30.11.2010 (Tuesday)	18.01.2011 (Tuesday)

- 2.** The Target Company has received fresh Certificate of Incorporation vide certificate dated 09.10.2010 from Government of India, Ministry of Corporate Affairs, Registrar of Companies, Andhra Pradesh consequent to the change of the name of Company from "P. M. Strips Limited" to "8K Miles Software Services Limited".
- 3.** All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>



Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

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Date: 04.12.2010